

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 201/2013  
RT No.84/Chd/HP/2017**

Emmbros Automobiles Pvt. Ltd. ...Resulting/Petitioner-company

AND

Emmbros Autocomp Ltd. ...Demerged company

Present: None.

In the interest of justice, matter is adjourned to 04.05.2017 for  
hearing.



(Justice R.P. Nagrath)  
Member (Judicial)



(Deepa Krishan)  
Member(Technical)

✓ April 28, 2017  
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